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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

No. 41064 /JOTP/Gaz./PDJ West/2023 Dated, Delhi the 20/11/23

To

The Director (Academics)
Delhi Judicial Academy
Sector-14, Dwarka
New Delhi

Sub : Court Attachment of Trainee Officers of DJS in District Courts w.e.f.
20th to 25th November, 2023.

Madam,

It is to inform you that Sh. Karanbir Singh, MM (NI Act)-04, West District is on earned leave w.e.f. 16.11.2023 to 02.12.2023.

In view of the above, Ms. Deepika and Mr. Kashish Bajaj, Trainee Officers of DJS are hereby attached with Ms. Mansi Malik, MM (NI Act)-01 and Ms. Sayesha Chadha, Trainee Officer of DJS is attached with Sh. Bhavaya Karhail, MM (NI Act)-02, West District w.e.f. 20.11.2023 to 24.11.2023.

Yours sincerely

Vinod Kumar
20/11/2023

(VINOD KUMAR)
PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, THC, DELHI

No. 1314/41065-41072 /JOTP/Gaz./PDJ West/2023 Dated, Delhi the 20/11/23

Copy forwarded to :

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Delhi
3. The Judicial Officers concerned.
4. The Website Committee, English/Hindi, Tis Hazari Courts, Delhi.
5. The PS to the undersigned

Vinod Kumar
20/11/2023

PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, THC, DELHI